



NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
 PETITION NUMBER : CP/12/2016  
 NAME OF THE PETITIONER(S) : Ram Kumaran Thangam  
 NAME OF THE RESPONDENT(S) : Shri Panchami Cargoes Private Limited  
 UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Prithviraj Pandian	Counsel Gov R1-R3	
	E. SELVARAJ	Counsel for petitioner	

ORDER

Counsel representing both the parties are present. Counsel for respondents submitted that there is a possibility for settlement between the parties and sought time for making a proposal. Time extended with a direction to put forth the proposal for settlement to the other side prior to the next date of hearing. Time extended at request for reporting the final outcome of the settlement talks. Put up on 23.08.2017 at 10.30 A.M.

  
 (K. Anantha Padmanabha Swamy)  
 Member (Judicial)